

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	<b>A No 218/18 &amp; IA 1082/18</b> (IA 1082/18 – For Exemption from filing certified copy of impugned order)	GVK Power (Goindwal Sahib) Ltd Vs. Punjab State Electricity Regulatory Commission & Anr.	2086/2018 11/07/2018	30/07/2018	-	<b>14/08/2018 Court-I</b>
02.	<b>A NO 219/18 &amp; IA 1083/18</b> (IA 1083/18 – For Interim relief)	Sunmark Energy Project Limited Vs. Bihar Electricity Regulatory Commission & Ors.	2234/2018 02/07/2018	30/07/2018	-	<b>13/08/2018 Court-II</b>
03.	<b>A No 220/18 &amp; IA 1084/18</b> (IA 1084/18 – For Exemption from filing certified copy of impugned order)	Jhajjar KT Transco Private Limited Vs. Haryana Electricity Regulatory Commission & Anr.	2159/2018 25/06/2018	30/07/2018	-	<b>14/08/2018 Court-I</b>
04.	<b>IA 1085/18 in DFR NO. 2307/18</b> (IA 1085/18 - Delay in filing )	Punjab Energy Development Agency (PEDA) Vs. Punjab State Electricity Regulatory Commission & Ors.	2307/2018 06/07/2018	01/08/2018	-	<b>13/08/2018 Court-II</b>
05.	<b>A No 221/18 &amp; IA 1087/18</b> (IA 1087/18 – For Stay)	Gujarat Urja Vikas Nigam Limited Vs. M/s. Tarini Infrastructure Limited & Ors.	2125/2018 18/06/2018	01/08/2018	-	<b>13/08/2018 Court-II</b>
06.	<b>A No 224/18</b>	Delhi Transco Limited Vs. Delhi Electricity Regulatory Commission & Ors.	2035/2018 01/06/2018	01/08/2018	-	<b>14/08/2018 Court-II</b>
07.	<b>A No 222/18 &amp; IA 1088/18</b> (IA 1088/18 - For Exemption from filing certified copy of impugned order)	Jharkhand Bijli Vitran Nigam Ltd. Vs. Jharkhand State Electricity Regulatory Commission	2025/2018 01/06/2018	02/08/2018	-	<b>14/08/2018 Court-II</b>  (At the request of Ld. Counsel)

<b>08.</b>	<b>A No 223/18 &amp; IA 1089/18</b> (IA 1089/18 - For Exemption from filing certified copy of impugned order)	Jharkhand Bijli Vitran Nigam Ltd. Vs. Jharkhand State Electricity Regulatory Commission	2026/2018 01/06/2018	02/08/2018	-	<b>14/08/2018 Court-II (At the request of Ld. Counsel)</b>
<b>09.</b>	<b>IA 1093/18 &amp; IA 1090/18 in DFR No 1768/18</b> (IA 1093/18 – Delay in re-filing & IA 1090/18 – Delay in filing)	Chhattisgarh Biomass Energy Developers Association Vs. Chhattisgarh State Electricity Regulatory Commission & Anr.	1768/2018 16/05/2018	03/08/2018		<b>(On request)  21/08/2018 Court-II</b>

**By Order  
Sd/-  
Dy. Registrar**

**Dated: 10/08/2018**